

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1433**

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

ALCOHOL RELATED CRIME

1433. SHRI ASADUDDIN OWAISI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has assessed the impact of alcohol on sex related crimes;

(b) if so, the details thereof;

(c) whether many organisations have requested the Government to impose ban on alcohol to curb such crimes and if so, the details thereof;

(d) whether many States have also come forward to ban alcohol to restrict crimes in their States;

(e) if so, whether the Government proposes to provide assistance to such States; and

(f) if so, the steps taken or being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (b): No such study has been conducted to assess the impact of alcohol on sex related crimes.

(c): Ministry of Home Affairs has not received any request to impose ban on alcohol to curb such crimes.

(d) to (f): 'Health' is a State subject. Moreover, 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments.
